

IN THE INCOME TAX APPELLATE TRIBUNAL

PANAJI BENCH : PANAJI

(THROUGH VIRTUAL HEARING AT ITAT : PUNE BENCHES : PUNE)

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND

DR. DIPAK RIPOTE, ACCOUNTANT MEMBER

ITA.No.66/PAN./2022
Assessment Year 2017-2018

Kusuma Cashews 316/1, 316/2A, Near Kariakallu, Near Kariakallu, Karkala – 574 104. Karnataka. PAN AAPFK6027L	vs.	The Pr. CIT (Central), C.R. Building, Queen’s Road, Bangalore. Karnataka. PIN – 560 001
(Appellant)		(Respondent)

For Assessee :	Smt. Pooja
For Revenue :	Shri P.S. Shivshankar, CIT-DR

Date of Hearing :	10.10.2023
Date of Pronouncement :	12.10.2023

ORDER

PER SATBEER SINGH GODARA, J.M. :

This assessee’s appeal for assessment year 2017-18, arises against the Pr. CIT (Central), Bangalore’s order in case F.no.263/Pr.CIT(C)/2021-22, dated 23.03.2022, involving proceedings u/s. 263 of the Income Tax Act, 1961 (in short “the Act”).

Heard both the parties. Case file perused.

2. During the course of hearing, learned counsel appearing for the assessee seeks permission for withdrawal of it’s appeal vide letter dated 12.09.2023 reads as under :

Withdrawal Letter

To,
The Assistant Registrar,
Income Tax Appellate Tribunal,
Panaji Bench, Pune

Sir,

Sub: For the withdrawal of ITA NO. 66/PAN/2023,
KUSUMA CASHEWS

I Sheetal Advocate, the Petitioner in the case of **KUSUMA CASHEW** ITA No. 66/PAN/2022. The above matter is fixed for hearing on 10/10/2023. In this connection, it is submitted that following the assessee's request we want to withdraw the appeal from the Tribunal. Hence the matter may be withdrawn from the Hon'ble Tribunal, PANAJI BENCH as it is told by the assessee, Inconvenience is regretted.

Date: 12/09/2023

Place: Virtual Hearing

Yours faithfully
(SHEETAL BORKAR)

3. Learned DR has no objection.
4. We therefore, dismiss the appeal of the assessee as withdrawn.

Order pronounced in the open Court on 12.10.2023.

Sd/-
[DR. DIPAK P. RIPOTE]
ACCOUNTANT MEMBER

Sd/-
[SATBEER SINGH GODARA]
JUDICIAL MEMBER

Pune, Dated 12th October, 2023

VBP/-

Copy to

1.	The applicant
2.	The respondent
3.	The JCIT, Central Range, Mangalore.
4.	D.R. ITAT – 'Panaji' Bench, Panaji
5.	Guard File.

//By Order//

//True Copy //

Assistant Registrar, ITAT, Pune Benches,
Pune.